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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8006/2023

ELECTROSTEEL CASTINGS LIMITEDPetitioner

Through: Mr. Gaurav Juneja, Mr. Aayush Jain,
Ms. Muskan Narang, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Vineet Dhanda (CGSC) along
with Ms. Akansha Choudhary, Advs.
for R1 & R2

Mr. Dhananjaya Mishra, Mr. Navneet
Dogra, Advs. for R3

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

% **12.03.2025**

CM APPL.15080/2025 (for early hearing)

1. This is an application filed by the petitioner seeking early hearing.
2. The matter is coming up for hearing on 01.05.2025.
3. Considering the position of the board of this Court, it is not possible to prepone the date of hearing.
4. The application is consequently dismissed.

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5. List on 01.05.2025, the date already fixed.

SACHIN DATTA, J

MARCH 12, 2025/uk